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Accounts Establishment Secy

वर्षाधी संख्या 2020

दिनांक 06/05/22

संज्ञिका संख्या

04/05/22
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All Communications should be addressed to the Registrar, Supreme Court by designation, NOT by name

PIN - 110 001

SUPREME COURT
INDIA
NEW DELHI

No.F.5/2022-SC(RC)

Dated May 2, 2022

From : Anil Dutt Sharma
Deputy Registrar (Recruitment)

To : The Registrar General,
Jharkhand High Court,
Doranda,
Ranchi - 834 033

Subject : Inviting of online applications for selection to the
ex-cadre posts Court Assistant (Junior Translator)
in vernacular languages

Sir,

The Registry of Supreme Court of India has initiated the process of inviting online applications through the hyperlink i.e. <https://jobapply.in/SC2022Translator/> for selection of suitable candidates for appointment to the ex-cadre posts of Court Assistant (Junior Translator) in vernacular languages. The process of receiving online applications has commenced from 00.00 hrs on 18.4.2022 and shall remain open till 23.59 hrs on 14.5.2022.

In order to give wide publicity to the advertisement and recruitment process for the ex-cadre posts of Court Assistant (Junior Translator) in vernacular languages, I am directed to request you to upload the above link to your recruitment portal on the website so that eligible and willing candidates may apply online for the abovesaid posts.

M.S. 4
02/05/2022

Deputy Registrar (Recruitment)

SUPREME COURT OF INDIA

No. F.6/2021-SCA (RC)
New Delhi, dated 30th March, 2022

ADVERTISEMENT

Online applications are invited from Indian citizens who fulfill the following and other eligibility conditions as on **1.1.2021** for preparation a panel of candidates for filling up vacancies for the ex-cadre posts of **Court Assistant(Junior Translator)** placed in Level 7 of the Pay Matrix with initial Basic Pay of Rs.44,900/-. The break-up of vacancies is as follows:

S.No.	Nomenclature of post	Number of posts
1.	Junior Translator (for translating judgment from English to Assamese)	2
2.	Junior Translator (for translating judgment from English to Bengali)	2
3.	Junior Translator (for translating judgment from English to Telugu)	2
4.	Junior Translator (for translating judgment from English to Gujarati)	2
5.	Junior Translator (for translating judgment from English to Urdu)	2
6.	Junior Translator (for translating judgment from English to Marathi)	2
7.	Junior Translator (for translating judgment from English to Tamil)	2
8.	Junior Translator (for translating judgment from English to Kannada)	2
9.	Junior Translator (for translating judgment from English to Malayalam)	2
10.	Junior Translator (for translating judgment from English to Manipuri)	2
11.	Junior Translator (for translating judgment from English to Odia)	2
12.	Junior Translator (for translating judgment from English to Punjabi)	2
13.	Junior Translator (for translating judgment from English to Nepali)	1

The number of vacancies is tentative and subject to change i.e. increase or decrease due to administrative reasons.

Qualifications: -

Sl. No.	Designation	Qualification
1.	Court Assistant (Ex-cadre) (Junior Translator-for translation from	Essential Qualification (A) Graduate from recognized University with English & Assamese language as subjects. AND



	English to Assamese and vice-versa)	(B) Two years experience in translation work from English to Assamese language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Assamese language.
2.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Bengali and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Bengali language as subjects. AND (B) Two years experience in translation work from English to Bengali language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Bengali language.
3.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Telugu and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Telugu language as subjects. AND (B) Two years experience in translation work from English to Telugu language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Telugu language.
4.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Gujarati and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Gujarati language as subjects. AND (B) Two years experience in translation work from English to Gujarati language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Gujarati language.
5.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Urdu and	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Urdu language as subjects. AND (B) Two years experience in translation work from English to Urdu

	vice-versa).	language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Urdu language.
6.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Marathi and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Marathi language as subjects. AND (B) Two years experience in translation work from English to Marathi language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Marathi language.
7.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Tamil and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Tamil language as subjects. AND (B) Two years experience in translation work from English to Tamil language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Tamil language.
8.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Kannada and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Kannada language as subjects. AND (B) Two years experience in translation work from English to Kannada language and vice-versa in any Govt. or reputed Private Institution. <u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Kannada language.
9.	Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Malayalam and vice-versa).	<u>Essential Qualification</u> (A) Graduate from recognized University with English & Malayalam language as subjects. AND (B) Two years experience in translation work from English to Malayalam language and vice-versa in any Govt. or reputed Private Institution.

		<p><u>Computer</u></p> <p>(C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Malayalam language.</p>
10.	<p>Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Manipuri and vice-versa).</p>	<p><u>Essential Qualification</u> (A) Graduate from recognized University with English & Manipuri language as subjects.</p> <p style="text-align: center;">AND</p> <p>(B) Two years experience in translation work from English to Manipuri language and vice-versa in any Govt. or reputed Private Institution.</p> <p><u>Computer</u></p> <p>(C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Manipuri language.</p>
11.	<p>Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Odia and vice-versa).</p>	<p><u>Essential Qualification</u> (A) Graduate from recognized University with English & Odia language as subjects.</p> <p style="text-align: center;">AND</p> <p>(B) Two years experience in translation work from English to Odia language and vice-versa in any Govt. or reputed Private Institution.</p> <p><u>Computer</u></p> <p>(C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Odia language.</p>
12.	<p>Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Punjabi and vice-versa).</p>	<p><u>Essential Qualification</u> (A) Graduate from recognized University with English & Punjabi language as subjects.</p> <p style="text-align: center;">AND</p> <p>(B) Two years experience in translation work from English to Punjabi language and vice-versa in any Govt. or reputed Private Institution.</p> <p><u>Computer</u></p> <p>(C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Punjabi language.</p>
13.	<p>Court Assistant (Ex-cadre) (Junior Translator-for translation from English to Nepali and vice-versa).</p>	<p><u>Essential Qualification</u> (A) Graduate from recognized University with English & Nepali language as subjects.</p> <p style="text-align: center;">AND</p> <p>(B) Two years experience in translation work from English to Nepali language and vice-versa in any Govt. or reputed Private Institution.</p>

		<u>Computer</u> (C) Proficiency in computer operations and knowledge of relevant office packages viz., word processing in English and Nepali language.
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Age Requirement: -Candidates applying for the post of Junior Translator should be above 18 years and below 32 years of age. Usual relaxation in age will be admissible to the candidates belonging to SC/ST/OBC/PH/Ex-Servicemen and Dependents of Freedom Fighter Category as per Government Rules. There will be no upper age limit for departmental candidates who are already in service of Supreme Court Registry. The relaxation in upper age will not be applicable to the candidates who are working in other Govt. Departments/Public Sector Undertakings etc.

IMPORTANT NOTE: There shall be no provision of Reservation in posts (refer chart above)

Scheme of Examination/Selection for the post of Junior Translator

The following selection procedure has been prescribed for adjudging suitability of the candidates for appointment to the said posts: -

S.No.	Particulars	Maximum Marks	Minimum qualifying marks
(i)	<u>Written Test</u>		
	(a) A Written Test of General English and General Knowledge with multiple choice answers (Objective Type)	30 marks	60%
	(b) Translation from English to Vernacular Language of State	60 marks	60%
	(c) Translation from Vernacular Language to English Language	60 marks	60%
(ii)	Typing Speed Test on computer at the speed of 35 w.p.m. (English) and 25w.p.m. (Vernacular language) Maximum permissible mistakes 5% of the total words typed	20 marks	60%
	(a) English 10 marks		
	(b) Vernacular 10 marks		
(iii)	<u>Viva</u>	30 marks	60%
	TOTAL	200 marks	60%

The candidates will first be subjected to Objective Type Written Test and Translation Test and those who qualify both the tests will be called for English and language proficiency test on Computer to ascertain typing speed in English and respective vernacular languages. The candidates who qualify in all the tests will then be called for an interview (Viva). The candidates who qualify the Interview **by securing minimum qualifying or more marks will be empanelled** in the order of merit for appointment as Junior Translator. The candidates may note that mere placement in panel does not confer any right on them to claim appointment for the post of Court Assistant (Junior Translator).

Registration of application and payment of fee:

Eligible candidates are required to apply online for which the link is provided through Supreme Court Website, www.sci.gov.in. The application will be accepted through online registration only which is likely to start from **00.00** hours on **18.04.2022**. Candidates those who have already applied earlier need not apply again. Candidates will be required to pay non-refundable Application/Test Fee of Rs. 500/- for General/OBC candidates and Rs. 250/- for SC/ST/Ex-Servicemen/PH candidates/dependents of freedom fighters plus bank charges through online mode only. Fee shall not be accepted in any other form. No postal application shall be accepted. The fee shall be paid online through payment gateway provided by UCO Bank.

Closing Date for online applications:

The starting date for online registration of application is **18.04.2022** at **00.00** hours and last date thereof is **14.05.2022** at **23.59** hours.

General Instructions

1. The candidates applying for the posts of Court Assistant (Junior Translator) should ensure that they fulfill the prescribed eligibility conditions for the said posts. Their admission at all the stages of examination viz. Written and the Interview for which they are admitted by this Registry will be purely provisional subject to their satisfying the prescribed eligibility conditions by way of furnishing documentary proof in support thereof. The checking of identity of candidate and verification of documents will be done on the date of interview. If on verification at any time before or after the said test/interview, it is found that the candidate does not fulfill any of the eligibility conditions, his/her candidature for the examination shall stand cancelled without any notice or further reference.
2. The candidate is required to scan his/her photograph having 5 cm height and 3.8 cm width (size upto 50 kb) in JPG format and signature having 2.5 cm height and 5 cm width (size upto 50 kb) in JPG format for uploading the same at relevant space on the online application form.
3. The candidate is required to fill up the required data in the application and make payment of fee online in accordance with the instructions displayed on the link provided for the purpose.

4. After successful completion of online application form, candidates will be able to preview his/her duly submitted application. Candidates are advised to get a printout of the filled up application form for their record. Printout of filled up application need not be sent to the Registry.
5. The candidate should retain his/her Application number carefully for generation of admit card from the link to be provided on the website of Supreme Court of India and for any other information regarding prescribed Tests/Interview.
6. Candidates are advised to visit Website of Supreme Court of India for update regarding the posts of Court Assistant (Junior Translator) at regular intervals.
7. In case candidate submits more than one application form, he/she must note that the application last submitted will only be entertained by the Registry. No correspondence requesting to accept previous application(s) will be entertained by the Registry.
8. Candidates must note that fee once paid will not be refunded in any circumstances even in case where fee for more than one application form has been paid by a candidate. The candidature of General/OBC candidate paying application fee as prescribed for reserved category will not be taken into consideration.
9. No request for change in category filled in online application form will be entertained.
10. APPLICATIONS WHICH DO NOT COMPLY WITH THE INSTRUCTIONS SHALL BE SUMMARILY REJECTED.
11. The Physically Challenged candidates will be extended the same concessions/facilities as are allowed by SSC/UPSC in Written Test etc. conducted by them. However, they will not be permitted the said concession in Translation Test.
12. No TA/DA will be payable to the candidates for appearing in the tests/interview.
13. No Admit Cards will be sent by post. The candidates are required to download Admit Card for all stages of Test from Supreme Court Website.
14. The dates of the Written Test, Translation Test from English to Vernacular Language of the State and vice-versa, Typing Speed Test on Computer and Interview will be notified on the Supreme Court website i.e. www.sci.gov.in.
15. The Registry reserves the right to cancel/restrict/ enlarge/modify/alter the recruitment process, if needed, without issuing any notice.
16. In case of any disputes, Legal jurisdiction will be Delhi.

[Deepak Jain]

Registrar (Recruitment Cell)